GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1957
ANSWERED ON:30.11.2000
REPORT OF THE INVESTIGATION ON HIJACK OF AIRCRAFT TO KANDHAR.
GADDE RAMAMOHAN;M.V.V.S MURTHI;SHIVAJI MANE

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the investigation into the hijacking of an Indian Airlines plane to Kandhar last year has been completed;
- (b) if so, the details of the findings and the persons involved and arrests made in this regard;
- (c) if not, the present status of the case; and
- (d) the time by which it is likely to be completed?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

- (a) : Yes, Sir. The investigation into the hijacking of Indian Airlines flight IC-814 of 24.12.1999 has been completed. Further investigation u/s 173 (8) of Cr. P.C. is continuing to trace the absconding accused persons and to obtain formal evidence from foreign countries.
- (b): Central Bureau of Investigation has filed charge sheet on 21.6.2000 against 10 accused persons including seven Pakistani Nationals (Five hijackers and their two associates) in the court of Judge, Designated Court under the Anti-Hijacking Act, 1982. The court issued arrest warrants in respect of the seven absconding Pakistani National accused and the same have been sent to Interpol Head Quarters in France and Interpol Islamabad Pakistanfor tracing the accused. Efforts are also being made through Diplomatic Channel to trace the accused.

Accused Abdul Latif of Mumbai (Indian), Yusuf Nepali

(Nepali) and Dilip Kumar Bhujel (Indian) were arrested in India and they are in judicial custody. (c) and (d): Do not arise.